Written Answers to

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI SURESH PACHOURI): (a) State Information Commission have been constituted in all the 27 States to which the Right to Information Act, 2005 extends.

(b) to (d) Do not arise.

CBI Cases of Assam

1872. KUMAR DEEPAK DAS: Will the PRIME MINISTER be pleased to state the number of cases for Assam undertaken by the Central Bureau of Investigation (CBI) from the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI SURESH PACHOURI): During the last five year *i.e.* 2002, 2003, 2004, 2005, 2006 and 2007 (upto 31.10.2007) the CBI has registered 14 cases relating to the State of Assam.

Overstocking in Kendriya Bhandar

1873. SHRI MOTIUR RAHMAN: Will the PRIME MINISTER be pleased to state:

(a) whether there has been an increase of Rs. 1,15,01,984 towards closing during 2006-07 in comparison to 2005-06 in Kendriya Bhandar;

(b) if so, the reasons for the increase in closing stock especially when there has been substantial decline in sale/purchase of goods during the year;

(c) the details of branches visited by Managing Director during the year 2006-07 and 2007-08 so far and whether he noticed and overstocking of goods during his visit giving details of the items overstocked; and

(d) if so, the corrective action that was taken to check overstocking and the stock position of the items as on date and in what manner it compare with the same date last year?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI SURESH PACHOURI): (a) Yes, Sir.

(b) During 2006-07, there was an overall decline in the total sales but there was a significant increase in the sales of grocery and consumer items in the retail stores of Kendriya Bhandar in Delhi Region. Kendriya Bhandar opened four new retail stores during this period. The increase in stock due to increase in sales/demand is considered as a normal phenomenon by Kendriya Bhandar.

(c) and (d) The Managing Director has visited five stores during 2006-07 and Six stores during 2007-08 till date and list is given in the enclosed Statement (*See* below). Further, the Vigilance Officer and other Senior Officers submit their store/branch inspection reports, Ddically and no excess stocking has been reported.